

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-505
IB-46/ND/2020

IN THE MATTER OF:

GP GGlobal Asphalt Pvt. Ltd

....Applicant

Vs.

Soni Commercial Enterprises Pvt. Ltd.

.....Respondent

SECTION

U/s 9 IBC

Order delivered on 18.01.2023

CORAM:

**SHRI P.S.N PRASAD,
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Mr. Dinkar Kumar, Adv.

For the Respondent :

ORDER

Heard the arguments advanced by Ld. Counsel for the Operational Creditor. The Corporate Debtor is already set as ex-parte on 20.10.2022. The order in the matter is **reserved**.

S/d-
(DR. BINOD KUMAR SINHA)
MEMBER (T)

S/d-
(P.S.N PRASAD)
MEMBER (J)